

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF CORPORATE MERCHANT BANKERS LIMITED

Regd. Office: 1/27, 1st Floor, Lalita Chamber, Lalita Park, Laxmi Nagar, Delhi-110092

Corrigendum to the Public Announcement which appeared in this Newspaper on July 16, 2008

1. The Schedule activity pertaining to the Open Offer has been changed and shall be read as under.

Sr. No.	Activity	Date and Day (Original Schedule)	Date and Day (Revised Schedule)
1	Date of Public Announcement	July 16, 2008 Wednesday	July 16, 2008 Wednesday
2	Specified Date (For the purpose of determining the names of the shareholders to whom the Letter of Offer would be sent)	August 08, 2008 Friday	August 08, 2008 Friday
3	Last date for announcement of Competitive Bid	August 06, 2008 Wednesday	August 06, 2008 Wednesday
4	Date by which Letter of Offer will be posted to the shareholders.	August 28, 2008 Thursday	September 26, 2008 Friday
5	Date of Opening of the Offer	September 05, 2008 Friday	October 01, 2008 Wednesday
6	Date of Closing of the Offer	September 24, 2008 Wednesday	October 20, 2008 Monday
7	Last Date of Withdrawal of Acceptance	September 19, 2008 Friday	October 15, 2008 Wednesday
8	Last date for revising the Offer price/number of shares	September 15, 2008 Monday	October 08, 2008 Wednesday
9	Date of communicating Rejection / Acceptance and payment for Applications accepted will be dispatched	October 09, 2008 Thursday	November 04, 2008 Tuesday

The above dates where ever it appeared in the Original Public Announcement be read accordingly.

2. The Last date for revision of the offer price, where ever appearing should be read as October 08, 2008 in place of September 15, 2008.
3. The Target Company is Registered with Reserve Bank of India as a Non Banking Finance Company (NBFC) under section 45IA without accepting public deposit vide RBI's Certificate of Registration No. 14.00060 dated February 24, 1998 at New Delhi. The Company is not fully complying with provisions of NBFC Regulations of Reserve Bank of India.

The Directors of Acquirer, Cosmos Industries Limited having its registered office at 202, Thapar Arcade, 47, Kalu Sarai, Hauz Khas, New Delhi-110016 and PACs Mr. Deepak Yadav and Bhavna Yadav residents of House No. 1311, Sector 14, Faridabad, Haryana accepts full responsibility for the information contained in this Corrigendum to the Public Announcement (except for the information regarding the Target Company which has been compiled from publicly available information) and also for the obligations of the Acquirer and PACs as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Corrigendum to the Public Announcement will also be available on SEBI's website at www.sebi.gov.in



Issued by Manager to the Offer
Chartered Capital and Investment Limited
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Contact Person: **Mr. Priyaranjan**
On behalf of the Acquirer & PACs

Date : 24.09.2008
Place : New Delhi

Size : 17cm (H) x 12cm (W)